

Gujarat State Guarantees (Amendment) Act, 1966

14 of 1966

[30 September 1966]

CONTENTS

1. Short Title

2. Amendment Of Section 2 Of Guj. Xxii Of 1963

Gujarat State Guarantees (Amendment) Act, 1966

14 of 1966

[30 September 1966]

An Act further to amend the Gujarat State Guarantees Act, 1963. It is hereby enacted in the Seventeenth Year of the Republic of India as follows:-

1. Short Title :-

This Act may be called the Gujarat State Guarantees (Amendment) Act, 1966.

2. Amendment Of Section 2 Of Guj. Xxii Of 1963 :-

In sub-section (1) of section 2 of the Gujarat State Guarantees Act, 1963(Guj. XXII of 1963). for the letters and figures "Rs. 1,75,00,00,000" the letters and figures "Rs. 3,00,00,000,000" shall be substituted.